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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 117 (RE-2008) /2004-2009
NEW DELHI, DATED THE 16th December, 2008

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-2009 and Paragraph 1.1 of the Handbook of Procedures (Vol.I), the Director General of Foreign Trade hereby makes the following amendments in the "Schedule of DEPB Rates", as amended from time to time, with immediate effect.

1. DEPB Benefit against export of Milk and Milk Products & Casein stands restored for shipments with immediate effect.

This issues in the public interest.

Sd/-
(R. S. Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

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